

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) The Jammu and Kashmir Government expects the reserves of this seam to be of the order of 100 million tons. The coal is of good quality approximating to selected grade 'B'.

(b) The Jammu and Kashmir Government have set up a Corporation called the Jammu and Kashmir Mining and Minerals Corporation, who are exploiting these reserves of coal. One mine at Bergoa with a yearly production of 1 lac tons has already been started this year. Project report for another mine at Sair has been completed envisaging yearly output of 1.5 lac tons.]

SHRI DAHYABHAI V. PATEL: Would the ordinary rules applicable to such corporations and enterprises in India in the matter of the companies law, in the matter of labour and in the matter of their administration also apply to the mining operations in Kashmir or do they have a different set of rules?

SHRI R. M. HAJARNAVIS: That hardly arises out of this question. In any case the matter lies entirely within the authority of the Jammu and Kashmir Government and their lawmaking authority.

SHRI DAHYABHAI V. PATEL: May I submit that it certainly arises because they have different laws ...

SHRI R. M. HAJARNAVIS: I have answered the question. It is entirely in the hands of the Jammu and Kashmir Government.

SHRI SITARAM JAIPURIA: Is railway siding available at the pithead and, if not, what would be the cost of transportation from the pithead to the railway siding?

SHRI R. M. HAJARNAVIS: I want notice.

MR. CHAIRMAN: The Minister wants notice. ^^^

[ ] English translation.

SHRI R. M. HAJARNAVIS: That particular area is not connected by railway if my impression is correct.

**श्री नवाबसिंह चौहान :** जम्मू और काश्मीर में कितना कोयला मिलने की आशा की जा रही है ? वहां की आवश्यकता को देखते हुए क्या उस में से कुछ बच सकता है जो इधर नीचे भेजा जा सके ?

**श्री आर० एम० हजरनबीस :** मेरे खयाल से वहां का कोयला पंजाब और कुछ दूसरी जगहों आ रहा है ।

MR. CHAIRMAN: The Question hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### OIL REFINERY IN COCHIN

\*438. SHRIMATI DEVAKI (GOPIDAS): Will the Minister of MINES AND-FUEL be pleased to state:

(a) whether Government have received any representation to locate the fourth public sector oil refinery in Cochin; and

(b) whether it is a fact that a team of experts deputed for recommending the site in this respect had recommended Cochin as an ideal place for locating the refinery?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVHTA): (a) Yes, Sir.

(b) No, Sir.

### MACHINE TOOL FACTORY IN KERALA

\*439. SHRIMATI DEVAKI (GOPIDAS): Will the Minister of STEEL, AND HEAVY INDUSTRIES be pleased to state:

(a) whether there is any proposal under Government's consideration to>